

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**No.-L-7/105(121)/2007-CERC**

**CORAM:**

**Shri P. K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member**

**Date of Order: 6<sup>th</sup> May, 2022**

**In the matter of:**

**Corrigendum to the order dated 1.4.2022 in Order No.-L-7/105(121)/2007-CERC**

**In the matter of:**

Approval of "Procedure for Short Term Open Access in inter-State Transmission through National Open Access Registry (NOAR)" under Regulation 4 of the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) (Fifth Amendment) Regulations, 2018.

**CORRIGENDUM**

The Commission vide Order dated 1.4.2022 in Order No.-L-7/105(121)/2007-CERC approved the "Procedure for Short Term Open Access in inter-State Transmission System through National Open Access Registry (NOAR)".

2. It has come to the notice of the Commission that certain inadvertent typographical error has crept in the Annexure to the said Order dated 1.4.2022.

3. In exercise of the powers under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, the Commission hereby issues the following corrigenda to Annexure to the Order dated 1.4.2022 No.-L-7/105(121)/2007-CERC:

(a) At page 7 under Para 6.9, the words “Regulation 8(1) of Principal Regulations” shall be read as “Regulation 8 of the Principal Regulations”.

(b) At page 8,

i. Para 7.1, shall be substituted as under:

*“ 7.1 An application for scheduling of bilateral and collective transactions through STOA in the inter-State transmission system shall be made through NOAR by the short term customers registered in NOAR and having a valid standing clearance as per the Principal Regulations.”*

ii. Para 7.2 shall stand deleted.

4. All other terms of the order dated 1.04.2022 in Order No.-L-7/105(121)/2007-CERC shall remain unchanged.

<b>Sd/</b>	<b>Sd/</b>	<b>Sd/</b>	<b>Sd/</b>
<b>(P. K. Singh)</b> <b>Member</b>	<b>(Arun Goyal)</b> <b>Member</b>	<b>(I. S. Jha)</b> <b>Member</b>	<b>(P. K. Pujari)</b> <b>Chairperson</b>